CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 25/2019 In O.A No. 555/2016

New Delhi, this the 24th day of May, 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Ms. Aradhana Johri, Member (A)

Mr. Pradeep Kumar Sirohi S/o. Late Sh, Indrajit Singh Sirohi R/o. H. No. 6186, Modern Housing Complex, Manimajra (U.T.) Chandigarh-160 101, Aged about 65 years. ...Applicant

(By Advocate : Ms. Jasvinder Kaur)

Versus

Sh. A. B. Pandey
Revenue Secretary,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi – 110 001.

...Respondent

(By Advocate : Mr. Gyanendra Singh)

ORDER(ORAL)

Justice L. Narasimha Reddy, Chairman:

This C.P is filed alleging that the respondent did not comply with the directions issued by this Tribunal in the order dated 28.08.2018 in O.A No. 555 of 2016. Today, it is represented by the learned counsel for the respondents that a W.P. (C) No. 5421/2019 was filed before the Hon'ble High Court challenging the order in the O.A and that an order of interim stay was also passed.

2. Hence, the Contempt Petition is closed leaving it open to the applicant to work out the remedies depending upon the outcome of the Writ Petition.

(Aradhana Johri) Member (A) (Justice L. Narasimha Reddy) Chairman

/Mbt/